समाज कल्याण विभाग में राज्य मंत्री (डा॰ श्रीमती फूलरेणु मुहा) : (क) भारत सरकार का सभी नाज दिया में प्राप्त नहीं हुई है। (ख) प्रश्त नहीं उठाए।

t[THE MINISTER OF STATE IN THE DEPARTMENT OF SOCIAL WELFARE (DR. SHRIMATI PHULRENU GUHA): (a) The report has not been received by the Government of India so far.

(b) Does not arise.]

FERTILIZER PLANT AT KORBA

138. SHRI BHUPINDER SINGH: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

- (a) the total ifinancial loss incurred by the Fertilizer Corporation of India as a result of the abandonment of the proposed Fertilizer Plant at K'orba (M.P.);
- (b) when was the final decision to abandon the plant project taken by the Government of India;
- (c) whether the Corporation incurred any expenditure on this project even after the decision to abandon the project was conveyed to them; and
- (d) if so, what is the expenditure so incurred and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND OF PLANNING AND WELFARE (SHRI SOCIAL RAGHURAMAIAH): (a) and (b) The decision to abandon the project was taken in July, 1965, The resulting financial loss upto the 31st March, 1967 is Rs'. 107.44 lakhs. It may, however, be added that the Fertilizer Corporation of India has been asked to revise the earlier report for the Korba Project tin the basis of 600 tonnes of ammonia and 1000 tonnes of urea per day and to reconsider the question of location of the site from the point of view of availability of good coal for the requirements of the plant.

(c) Yes.

t [] English translation.

(d) The expenditure incurred after July, 1965, works out to Rs. 27 lakhs. This relates to the salaries and wages etc. of staff maintained to look after the assets of the Korba Division, depreciation on assets, interest on capital invested and freight on surplus material transferred to other Units/Divisions of the Corporation.

PUBLIC SECTOR UNDERTAKINGS

- 139. SHRI BHUPINDER SINGH: Will the Minister of FINANCE be pleased to state:
- (a) whether It is a fact that in a number of public sector undertaking* there is no system of internal audit in vogue nor is there an Manual laying down the detailed procedure for compilation and maintenance of accounts;
 - (b) if so, the reasons therefor; and
- (c) whether the Government of India propose to issue any instructions to such undertakings In this regard?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI R. DESAI): (a) to (c) The importance of proper system of internal audit in Public Enterprises and the .compilation of Accounting Manuals by them has always been recognised and the Enterprices have been advised to take necessary steps in these directions. Out of 45 Companies in respect of which information is available in the Central Government Audit Report (Commercial) 1967, 35 had introduced internal audit and 32 had compiled Accounting Manuals by the end of 1965-66. While improvements in these matters are being continuously sought to make these comprehensive and effective, action is also being taken to see that similar measures are adopted by the enterprises who have not already done so.

DEVELOPMENT OF BACKWARD AREAS IN MADHYA PRADESH

140. SHRI K. C. BAGHEL: Will the Minister of PLANNING be pleased to. state:

(a) the amount allocated by Government to Madhya Pradesh for the development of backward areas during 1966-67; and